

बाहें

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३३०. { वंडित झा० ना० तिवारी :
-डा० राम सुभग सिंह :
श्री रघुनाथ सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले सेशन में बाढ़ से उत्पन्न स्थिति पर अन्तिम वक्तव्य के बाद से गत वर्षाकाल में बाढ़ या प्रतिदृष्टि से जन-धन की हानि के बारे में सब राज्य सरकारों से रिपोर्ट प्राप्त हुई है;

(ख) यदि हां, तो बाढ़ तथा मकानों के गिर जाने से कितने लोगों की मृत्यु हुई ?

(ग) कितने मवेशी मर गये या बह गये ; और

(घ) फसल को अनुमानतः कितनी हानि हुई ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बातार) : (क) अधिकांश राज्यों से इस प्रकार की रिपोर्ट प्राप्त हो गई है ।

(ख) अक्टूबर, १९५७ के अन्त तक की प्राप्त सूचना के अनुसार बाढ़ तथा मकानों के गिर जाने से २४१ व्यक्तियों की मृत्यु हुई ।

(ग) २६५० ।

(घ) १२.३ करोड़ रुपये ।

वंडित झा० ना० तिवारी : क्या मैं जान सकता हूँ कि इसका स्टेट्वाइज फिगर है ;

Shri Datar: We have got those figures, but they are very long.

Shri Easwara Iyer: I want to point out that on 20th August, 1957, in connection with Starred Question No. 973, you were pleased to direct as follows:

"Whenever a question is put in Hindi, the answer is also given in

Hindi. In future copies of the answer in English to Hindi questions will be given in advance to the Notice Office. Hon. Members who want to put supplementary questions to questions in Hindi may look into that beforehand instead of asking the hon. Minister to read it again in English on the floor of the House. This is the practice I intend adopting in future."

In fact, the Notice Office is not giving the answers in English.

Mr. Speaker: I have since considered that matter. There has been difference of opinion regarding this suggestion. In some of our assemblies here, written answers are already placed on the Table of the House or supplied to hon. Members half an hour in advance of the questions being asked in the House. This matter was considered and it was considered that the interest taken by hon. Members will disappear unless oral questions are put and oral answers are given on the floor of the House then and there. This would indirectly mean that copies of answers will be laid on the Table of the House here. Those hon. Members who do not know English would like Hindi answers. Therefore, practically whatever we wanted to avoid by way of written answers will be available here to hon. Members. Therefore, I have been considering whether it is all proper. Whichever hon. Member is not able to understand Hindi, I ask the Minister to give the English answer on the floor of the House. That will go on for some time until I consider this matter and the feasibility of doing so.

I would also urge upon hon. Members progressively to learn Hindi. Let them also have a Five Year Plan. At the end of five years they must be thoroughly acquainted with Hindi.

Shri Tangamani: Whenever statements are laid in Hindi, will the English version also be supplied? I am referring to statements which are available in the Notice Office.

Mr. Speaker: So far as statements are concerned, if the statements are in Hindi, I will ask an English translation to be given.

Dr. Ram Subhag Singh: The hon. Minister said that about 241 persons have died and about Rs. 12·93 crores had been sanctioned for relief purposes. May I know whether the attention of the Government has been drawn to a master plan prepared by the U.P. people to save the sugarcane-growing districts of U.P.? There the author of the plan has said—I am quoting his actual words—

“The author of the master plan says that in recent years the entire countryside of the district has been segmented into thousands of watertight compartments by tube-well and canal channels, railway lines and a mushroom growth of development roads intersecting one another.”

May I know whether the Government will see that while constructing these things, the P.W.D. Department will keep in view the effect of natural flow of water?

Shri Datar: This is a general question which will have to be considered by the State Government and if I mistake not, by the Agriculture Ministry of the Central Government. So far as we are concerned, we keep a machinery ready for meeting all these calamities and we sanction expenditure so far as these calamities are concerned.

Dr. Ram Subhag Singh: About Rs. 12 crores have been sanctioned, but on the other hand property worth crores of rupees has been wasted due to floods. Is it not possible to effect a machinery which may go into the details of the problem while constructing canals, roads, railway lines, etc.?

Shri Datar: I am quite confident that this suggestion will be considered by the appropriate authorities.

श्री रघुनाथ सिंह : य० पी० के जिस मास्टर प्लान को मंत्री महोदय क जिंक किया है क्या उसका उन्होंने अध्ययन भी किया है ; और दूसरी बात यह है कि

इस बात को देखते हुवे कि उत्तर प्रदेश के पूर्वी जिलों में और बिहार में हर साल बाढ़ आती है, क्या कोई ऐसी नियमित योजना बनायी गयी है कि बाढ़ का घाता कमजोर हो जाय या रुक जाये ;

Shri Datar: I believe that this question is being considered by the other Ministry.

Mr. Speaker: I am glad the hon. Home Minister comes to the rescue to give relief in case of floods, etc. But so far as control of floods is concerned, whether a master plan is necessary, what should be done in case of emergencies etc., those questions should be addressed to the Irrigation Ministry and other Ministries.

Dr. Ram Subhag Singh: There should be co-ordination.

Mr. Speaker: Ultimately when a special matter is there, let the specialist be asked about it.

Raja Mahendra Pratap: May I know what is the situation in regard to floods in Mathura and Aligarh, because my question yesterday about certain water which is filling up many fields near Mathura, Kushipura and other places was not allowed?

Shri Datar: I can answer the question in general about the flood situation, but I cannot answer special questions about special areas.

Pandit D. N. Tiwary: I sponsored the question and I have been allowed to ask only one supplementary.

Mr. Speaker: But there is no limit to these questions. By accident the hon. Member's name is foremost in the list. Other hon. Members also are allowed to put only one question. Therefore, let no hon. Member demand it as a matter of right. I will watch the proceedings here and find out whether they are necessary. We are going to have a discussion on floods—there is a “No-Day-Yet-Named-Motion” by Dr. Ram Subhag Singh. The hon. Member may raise the point at that time.

Pandit D. N. Tiwary: I want to put a question.

Mr. Speaker: Is he insistent? Is the question so important?

Pandit D. N. Tiwary: I want to put only one question. Now relief is given to flood-affected people only. May I know whether relief will be given in the case of house collapse from rains?

Shri Datar: It is a question for the State Government to consider. It is open to them to give grants or to make other provisions. Then we supplement the grant.

Oceanographic Research Wing

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*331. { Shri Subodh Hasda:
Shri R. C. Majhi:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the progress that has been made so far in the establishment of the Oceanographic Research Wing at the Indian Naval Physical Laboratory in Cochin;

(b) steps taken, if any, for securing adequately qualified teachers for the Wing;

(c) the funds allotted for this purpose; and

(d) the expenditure incurred to date for the establishment of the Wing?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Central Government's sanction for the recruitment of staff for the Oceanographic Research Wing was issued on the 10th May, 1957. Necessary action is being taken to recruit the staff and also for the procurement of requisite equipment.

(b) No. teachers are required for this Wing which is a Research organisation.

(c) Rs. 9.08 lakhs for the Second Five Year Plan period.

(d) Nil.

Shri Subodh Hasda: May I know the action taken on the recruitment of staff?

Shri M. M. Das: We have sent requisition to the UPSC for the recruitment of a candidate for appointment to the post of Scientific Officer. As soon as the UPSC selects a person and he is appointed, the work will begin. We had also asked the UNESCO for an expert on Oceanography. But it was not possible for the UNESCO to send an expert for the current year. We are now taking up the matter with the Colombo Plan authorities.

Shri V. P. Nayar: What are the specific subjects on Oceanography on which research is proposed to be carried on and what is the area from which data is now sought to be collected for use in research in Oceanography?

Shri M. M. Das: I can read it to the hon. Member though it appears to be a difficult subject. Research will be carried out in the fundamental aspects of Oceanography like bathymetric work, measurements of salinity, temperature, ocean currents of surveys and depths for determination of density and composition, study of ocean floor deposits including their chemistry and radioactivity. It will also conduct exploration on the sea bottom by gravity, magnetic and seismic methods and carry out researches for improvements in the methods of observation of instruments.

Shri V. P. Nayar: May I know....

Mr. Speaker: Is the hon. Member making any suggestion?

Shri V. P. Nayar: There is another aspect. We are far behind in Oceanographic research. I want to know the area from which Oceanographic data will be collected for purposes of research, that is, whether it will be confined to the West Coast area or it will be done in the East Coast also.

Shri M. M. Das: As we advance in this research, we will gradually extend it to all the areas in our country. But,